



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.10.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 09.10.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 418 of 2026 (With Defects) Part Heard	Power Trust Vs. Bhuvan Madan Resolution Professional of Hiranmaye Energy Ltd. & Ors.	09.10.2026	02.11.2026
2.	Comp. App. (AT) No. 56 of 2026 (With Defects)	Tarsem K Ruby Vs. Ojas Medical Services Pvt. Ltd. & Ors.	09.10.2026	25.11.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar